## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1138/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES:

State Bank of India

V/s.

Dunar Foods Limited & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE S. No. NAME Adv Vinit J-Marta. Aur for financial Anima Thollyal Adv. Aur Donor Food.

By Consent adjourned to 7/12/17.

## **ORDER**

## C.P. No. 1138/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- By consent adjourned to 07.12.2017. 2.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

09.11.2017

Sd/-

M.K. Shrawat Member (Judicial)